

or indirectly is maintained by the Department of Textiles.

(c) The Income-tax cases of Garment Exporters are dealt with by the assessing officers scattered all over the country. In the cases selected for scrutiny, including those of garment exporters, the assessing officers are required to scrutinize the accounts and to look into all the factors having a bearing on determination of assessable income.

#### investments by non-resident Indians Indians

9261. SHRI HIRALAL R. PARMAR: Will the Minister of FINANCE be pleased to state:

(a) what are the specific rules governing the investments by non-resident Indians in India;

(b) can a non-resident Indian give a loan to any Indian company/individual; if so, how much and subject to what conditions of repatriation; and

(c) whether such a loan would be admissible for an approved tourist hotel project; if not the reasons?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) Attention of the Member is invited to the reply to Lok Sabha USQ No. 2172 dated 5-3-1982 detailing the liberalised facilities for investment in the country by non-resident Indians.

(b) and (c) Foreign currency loan arrangements are considered for projects in the country when such loans are extended by reputed banks or financial institutions. Government do not view with favour loan arrangements with individuals, Indian or foreign.

#### Deposits secured, credits advanced and collections made by Rural Banks in Bihar

9262. HRI BHOGEN德拉 JHA: Will the Minister of FINANCE be pleased to state:

(a) what is the district-wise deposits secured, credits advanced and collections made by the rural banks in Bihar, branch-wise, in the districts of Darbhanga and Madhubani;

(b) what amount and proportion of the collections made consists of the subsidy granted by the State Government and that collected from the borrowers; and

(c) how many productive units of poultry farms, piggery farms, goatfarms and other visible have been advanced credits by these and other bank branches and enable to start production, how many such petitions are still pending for disposal for more than two months and reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The district-wise and branch-wise deposits mobilised and credit extended as at the end of February 1982 by Mithila Kshetriya Gramin Bank functioning in the district of Darbhanga and Madhubani Kshetriya Gramin Bank functioning in the district of Madhubani are indicated in the statement. As at the end of June 1981 the overdue advances in these two banks were Rs. 1.56 lakhs and Rs. 11.29 lakhs respectively.

The cash subsidy to the beneficiaries under special programmes like IRDP is provided by the Government through the development agencies and is not provided by the banks. The cash subsidy when granted by the Agency to various beneficiaries is credited to their

accounts with the disbursement of loans by banks. The existing reporting system does not yield separate data on advances to specific schemes like poultry, piggery,

goatery units. However, the purpose-wise break-up of advances by the above two banks as at the end of June 1981 was as follows:

(Rs. in lakhs)

	Short term crep loans	Agricultural investment.	Allien activities.	Rural artisans	Other purposes
Mithila Kshetriya Gramin Bank.	2.10	7.06	29.96	29.16	18.81
Madhubani Kshetriya Gramin Bank.	6.59	30.27	116.01	23.63	37.34

Mithila Kshetriya Gramin Bank has reported that about 1400 applications were pending disposal as at the end of December 1981. Madhubani Kshetriya Gramin

Bank has reported that 1155 such applications were pending as at the end of February 1982. Many out of the above applications have reportedly since been disposed of.

**Statement**

*Deposits secured and credits advanced branch-wise by Mithila and Madhubani Kshetriya Gramin Banks*

(as on February, 1982)

(Amount Rs. thousands)

*Mithila Kshetriya Gramin Bank, Darbhanga.*

Name of Branch	Deposits	Advances
1	2	3
1. Laheriasarai	2958	79
2. Muria	100	239
3. Simri	139	136
4. Pato	197	175
5. Chhotaipatti	103	303
6. Surhachatti	197	402
7. Pator	170	251
8. Parari	154	509
9. Rasiary	109	383
10. Bahera	245	524
11. Mohammadpur	333	39

Sl. No.	Name of Branch	Deposits	Advances
12.	Raiyam . . . . .	203	202
13.	Doghra . . . . .	95	249
14.	Bajitpur . . . . .	146	398
15.	Sonki . . . . .	106	399
16.	Jamalpur . . . . .	87	165
17.	Ratanpur . . . . .	144	473
18.	Taralahi . . . . .	150	218
19.	Alinagar . . . . .	52	242
20.	Hathouri . . . . .	189	252
21.	Ughra . . . . .	94	217
22.	Sarhwara . . . . .	42	103
23.	Madhopur . . . . .	49	128
24.	Bauram . . . . .	33	189
25.	Sughrain . . . . .	159	289
26.	Siso . . . . .	126	151
27.	Rarhi . . . . .	103	183
28.	Rarh-Samaila . . . . .	90	118
29.	Baghrasi . . . . .	30	89
30.	Ujjaina . . . . .	53	271
31.	Putai-Mahthaur . . . . .	227	129
32.	Nawada . . . . .	392	604
33.	Harauli . . . . .	93	166
34.	Ber . . . . .	82	71
35.	Karjapatti . . . . .	102	79
36.	Baghant . . . . .	41	115
37.	Machhaita . . . . .	117	93
38.	Ujan . . . . .	222	92
39.	Bishanpur . . . . .	66	97
40.	Moro . . . . .	31	78
41.	Muraitha . . . . .	63	117
42.	Khirma-Pathra . . . . .	153	233
43.	Nima'thi . . . . .	100	94
44.	Jorja . . . . .	33	33

Sl. No.	Name of Branches	Deposits	Advances
45.	Jagannathpur . . . . .	162	226
46.	Bithouli . . . . .	55	175
47.	Pokhram . . . . .	134	13
48.	Ganaun . . . . .	69	61
49.	Korthu . . . . .	33	31
50.	Haripur . . . . .	100	73
51.	Kaligaon . . . . .	69	93
52.	Biraul . . . . .	52	147
53.	Andama . . . . .	49	81
54.	Parri-Jaideepatti . . . . .	20	23
55.	Thalwara . . . . .	28	69
56.	Shahpur . . . . .	12	11
57.	Tarauni . . . . .	38	..
58.	Kahua . . . . .	19	..
59.	Jayantipur-Dathi . . . . .	18	10
TOTAL . . . . .		9236	11,468

II. *Madhubani Kshetriya Gramin Bank, Madhubani*

S.No.	Name of the Branch	Deposits	Advances
1.	Madhubani . . . . .	7464	1986
3.	Balia . . . . .	343	1187
2.	Bhawanipur . . . . .	353	989
4.	Lohat . . . . .	678	1265
5.	Ramatti . . . . .	108	371
6.	Koilath . . . . .	172	351
7.	Bhatsimar . . . . .	133	700
8.	Bhagwanpur . . . . .	122	488
9.	Belhwar . . . . .	185	742
10.	Basaith . . . . .	196	541
11.	Karhi . . . . .	118	470
12.	Uchaith . . . . .	138	332

Sl. No.	Name of Branches	Deposits	Advances
13.	Kapasia	166	280
14.	Pali	45	280
15.	Aunsi	401	1232
16.	Rahauli	446	439
17.	Simari	364	642
18.	Par-sauni	131	328
19.	Singhase	63	760
20.	Raghopur Barha	11	..
21.	Sakarghat	279	522
22.	Bishanpur	103	161
23.	Karnalabari	135	884
24.	Harlakhi	211	850
25.	Khirhar	498	600
26.	Bonhar	94	260
27.	Mohinathpur	237	453
28.	Manmohar	140	343
29.	Barhara	428	1073
30.	Bhupatti	631	1358
31.	Maheshwarba	39	281
32.	Bhat-chaura	208	253
33.	Padma	228	891
34.	Piprahi	93	812
35.	Narar	412	998
36.	Thahar	224	1054
37.	Biraol	126	464
38.	Chatra	130	388
39.	Bhairab Sthan	421	788
40.	Paitghat	283	774
41.	Bheja	486	784
42.	Tamuraia	484	1598
43.	Tardiha	227	428
44.	Bhith Bhagwanpur	141	426
45.	Lakhnaur	372	753
46.	Kalikapur	70	99
47.	Belauncha	186	246

S I. No.	Name of Branches	Deposits	Advances
48.	Araria Sangram . . . . .	450	500
49.	Phulparas . . . . .	411	1014
50.	Chikpa . . . . .	97	281
51.	Belha . . . . .	94	307
52.	Basuari . . . . .	26	479
53.	Siswair . . . . .	167	169
54.	Sugapatti . . . . .	27	159
55.	Dergipatti . . . . .	125	417
56.	Parsahi . . . . .	86	132
57.	Mahadeomath . . . . .	237	926
58.	Raja Rampatti . . . . .	325	850
59.	Narahia . . . . .	189	668
60.	Andhramath . . . . .	178	397
61.	Rudrapur . . . . .	154	650
62.	Mahrail . . . . .	289	480
63.	Madna . . . . .	47	240
TOTAL . . . . .		21525	38583

### Storage capacity of edible oils at Kandla Port

9263. SHRI HARISH RAWAT:  
Will the Minister of COMMERCE  
be pleased to state:

(a) what is the year-wise break-up of the storage capacity for edible oils hired by S.T.C. at Kandla Port for the last three years;

(b) how much of this quantity was hired on short term basis without calling tenders;

(c) names of the parties whose storage tanks were hired;

(d) names of all parties which approached the S.T.C. for the job;

(e) rates for storage and handling quoted by different parties; and

(f) whether all parties which offered their services were invited for negotiation and the lowest rates accepted?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL):  
(a) Year-wise break-up of storage capacity hired by S.T.C. at Kandla Port is as follows:—

Year	Qty. MT) As in Jul.
1979	56,190
1980	84,165
1981	1,09,168

(b) During 1979 about 25,000 MT storage capacity was hired on short term basis by negotiations based on competitive market prices and availability which was